

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1946
(To be answered on the 5th May 2016)**

DEVELOPMENT OF AIRPORTS

1946. **SHRI P.C. MOHAN**

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry has approved the Government of Karnataka's request to open the Bidar defence airport for civilian use;
(b) if so, the details thereof;
(c) whether the Government is having any agreement with GMR Hyderabad international airport preventing construction of any civilian airport within 150 km radius; and
(d) if so, the details thereof and the steps taken by the Government to develop international airports in major cities to avoid congestion at airports operated by GMR group in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): No Madam.

(b): Does not arise in view of (a) above.

(c) & (d): Yes, Madam. Government of India (GoI) has entered into Concession Agreement with M/s. Hyderabad International Airport Limited (HIAL) which imposes obligation on GoI against operationalization of the new or existing airport within 150 Kms radius of the airport. To avoid congestion at Indira Gandhi International Airport, Delhi operated by GMR, GoI has granted the site clearance for setting up of a Greenfield Airport for public use near Bhiwadi, District Alwar, Rajasthan in November 2015.
